

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.85/(MAH)/2014  
CA No.

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2016

NAME OF THE PARTIES: M/s. Piper Serica Advisors Pvt. Ltd.

V/s.

M/s. Skin Vitals Clinic Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956  
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Devanshu P Desai	Advocate for Respondent	(D) [Signature]
	Ganesh. Iyer	Adv. for Petitioner	[Signature]

ORDER

C.P. No. 85/397-398/CLB/MB/2014

Ld. Counsel for both sides are present, at their request, list this matter for hearing  
on 9<sup>th</sup> January, 2017.

21.12.2017

[Signature]

sd/-

**B.S.V. PRAKASHKUMAR**  
Member (Judicial)

sd/-

**V. NALLASENAPATHY**  
Member (Technical)

Dated: 21.11.2016